F. No. 27(1)/ R&A-2013 Government of India Ministry of Corporate Affairs (R & A Division)

B-1 Wing, 2nd Floor, Prayavaran Bhavan, CGO Complex, New Delhi- 110003 Dated the 18.11.2013

OFFICE MEMORANDUM

Sub: Monthly Information Bulletin on Corporate Sector – September 2013.

The undersigned is directed to enclose a copy of Monthly Information Bulletin on Corporate Sector, September-2013. A soft copy of the same is also placed on the Ministry's website (www.mca.gov.in). Comments, suggestions, etc. for further improving this Monthly Information Bulletin are welcome.

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(Email: ssudhaveni@gmail.com)

Encl.: As Above

To:

- 1. PS to Hon'ble Minister, MCA
- 2. PPS to Secretary/PPS to AS
- 3. JS (M)/JS (R)/JS (S)/JS(AB)/EA/Ad(Cost)/DII(UCN)/DII(H), MCA
- 4. Regional Directors (NR/ER/WR/ SR/ NER/NWR/SER)
- 5. All Directors/ Joint Directors/DS level Officers
- 6. RoCs/OLs, MCA

F.No.27/1/R&A-2013 Government of India Ministry of Corporate Affairs (R&A Division)

Subject: -Monthly Information Bulletin on Corporate Sector for the month of September-2013.

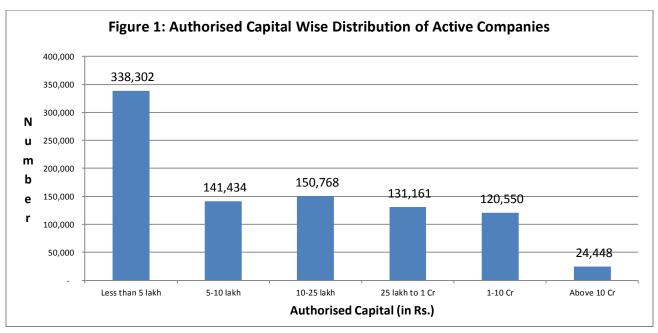
Highlights

I. Companies on the Registry:

- 1. The total number of companies registered in the country as on 1st October, 2013, stood at 13,45,788. Of them, 2,65,268 companies were closed; 1,43,887 companies were lying dormant; 4948 companies were under liquidation; 24,780 companies were in the process of being struck-off and 242 companies were in the process of being re-activated after earlier being dormant. Taking the above into account, there were 9,06,663 active companies (companies at work) as on 1st October, 2013. **Table-1.1** presents the summary picture of companies as on 1st October, 2013.
- 2. The total number of closed companies as on 1st October, 2013 stood at 2,65,268. Of them 10,145 companies were liquidated/dissolved; 2,40,785 companies were defunct and hence struck-off; 13,053 companies were amalgamated/merged with other companies; 1,285 companies are converted to the status of LLP. **Table-1.2** presents a summary of closed companies as on 1st October, 2013.
- 3. RoC-wise distribution of companies indicates that ROC, Delhi has the highest number of companies (2,29,683) on the registry, followed by ROC, Mumbai (1,85,094) and ROC, Kolkata (1,36,327). **Table-1.3** presents ROC-wise distribution of companies as on 1st October, 2013. ROC's Delhi, Mumbai

and Kolkata together account for more than 50% of companies in the country. Even in the 'Active Companies' list, ROC, Delhi has the maximum number of companies (1,97,302) that are active, followed by Mumbai (1,51,488) and Kolkata (1,29,237).

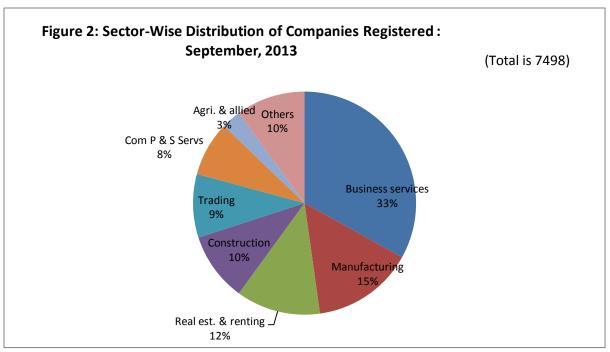
4. About 37% of the active companies have authorized capital of less than Rs. 5 Lakh each, 52.9% of companies have authorised capital less than Rs. 10 lakh each, and more than 84% of the active companies have authorized capital less than Rs. 1 Crore each. Only about 2.7% (24,448 in number) of companies have authorized capital of more than Rs.10 crore each. (**Table-1.4 and Figure 1**)



II. New Registration During the Month of September, 2013:

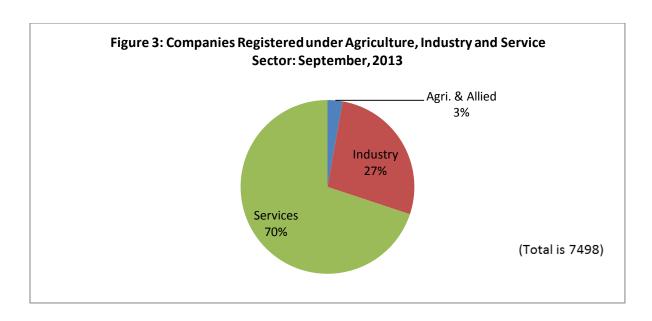
5. During the month of September, 2013, a total number of 7,498 companies were registered with an authorized capital of Rs. 7,515.28 crore. Out of them, 270 companies with an authorized capital of Rs. 6,656.43 crore were public limited, and the remaining 7,228 companies were private limited with authorised capital of Rs. 858.85 crore (**Table-2.1**).

- 6. Amongst States/UTs, Delhi has 1,401 (19%) newly registered companies, followed by Maharashtra with 1,269 (17%), and West Bengal with 812 (11%).
- 7. Economic-activity wise classification of newly registered companies during September, 2013 (**Table-2. 1**) reveals that the predominant share of companies are in Business Services (33%) followed by manufacturing (15%) and real estate and renting (12%). Business Services comprise IT (Information Technology), Research & Development and other business activities (law, audit & accounts and consultancy etc).

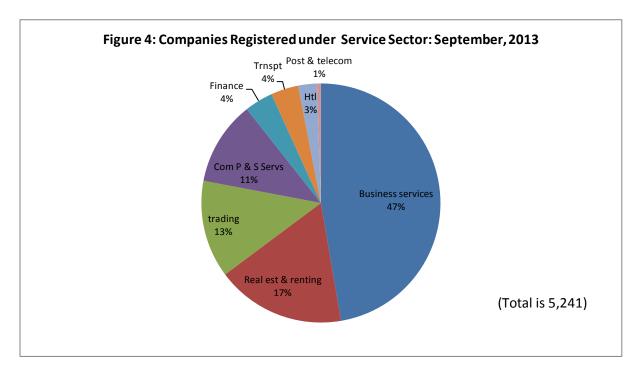


Note: 'others' category includes finance, insurances, trading and quarrying and mining

8. The Service Sector account for 70% of companies registered in September, 2013, followed by Industry and Agriculture accounting for 27% and 3% respectively (**Table 2.2** and **Figure 3**).



9. Within the Service Sector, 47% of newly registered companies were in Business Services; 17% in real estate and renting; 13% in trading and 11% into community, personal, and social services (**Figure 4**).



10. Newly registered companies in September, 2013 have an authorised capital of Rs. 7,498 crore. Of them, six Government Companies account for an authorised capital of Rs. 6,515 crore. HPCL Rajasthan Refinery Limited alone has an authorised capital of Rs. 4,000 crore followed by Jharkhand Urja Vikas Nigam Limited with an authorised capital of Rs. 1,800 crore (**Table 2.4**).

- 11. Number of LLPs (Limited Liability Partnerships) registered during September, 2013 was 524 with authorised capital of Rs. 117.87 Crore. Highest number of LLPs were registered in Maharashtra (45%) followed by Delhi (12%) (**Table 2.5**).
- 12. Economic activity wise classification of newly registered LLPs during the month of September, 2013 (**Table-2.6**) reveals that predominant share belonged to Business Services (39%) followed by construction (13%), manufacturing (12%), and real estate and renting (12%).
- 13. Twenty two foreign companies were registered during September, 2013 with place of business at different States of India. Highest number of foreign companies (9 in number) were registered under Business Services category.

Table 1.1 Summary Statement on Companies Count in India as on 1st October, 2013

| 1 | Total Number of Companies Registered as on 01/10/2013 | 13,45,788 |
|---|--|-----------|
| 2 | Total Number of Closed Companies | 2,65,268 |
| 3 | Number of Companies lying dormant | 1,43,887 |
| 4 | Number of Companies under Liquidation | 4,948 |
| 5 | Number of Companies which are under the process of Section 560 | 24,780 |
| 6 | Number of Companies lying AIPG (Active in Progress) | 242 |
| 7 | Number of Active companies | 9,06,663 |

Table 1.2: Summary Statement of Closed Companies as on 1st October, 2013

| S No. | Particulars | Totals |
|-------|--|----------|
| 1 | No. of Companies Liquidated/Dissolved | 10,145 |
| 2 | No. of Companies Defunct/ Struck-off (Section 560) | 2,40,785 |
| 3 | No. of Companies Amalgamted/ merged | 13,053 |
| 5 | No. of Companies Converted to LLP | 1,285 |
| | Total number of Closed Companies | 2,65,268 |

Note:

- 1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
- 2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
- 3. Under Section 560 of the Companies Act, 1956 RoCs are empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.3: Statement on Companies Count in India as on 1st October, 2013: ROC-wise

| Table 1.3. Stateme | | | | Under | Under | | |
|--------------------|------------|----------|----------|-------|------------|------|----------|
| RoC | Registered | Closed | Dormant | | struck-off | AIPG | Active |
| Delhi | 2,72,908 | 43,225 | 30,846 | 607 | 895 | 33 | 1,97,302 |
| Jaipur | 42,523 | 6,501 | 1,439 | 81 | 2,125 | 3 | 32,374 |
| Chandigarh | 36,801 | 11,488 | 3,265 | 178 | 471 | 3 | 21,396 |
| Kanpur | 55,186 | 10,838 | 5,180 | 213 | 157 | 7 | 38,791 |
| Jammu | 3,695 | 580 | 1,035 | 16 | 69 | - | 1,995 |
| Uttarakhand | 4,098 | 665 | 236 | 15 | 134 | 1 | 3,047 |
| Himachal Pradesh | 4,356 | 1,051 | 443 | 20 | 100 | - | 2,742 |
| Mumbai | 2,33,457 | 48,363 | 32,043 | 1,023 | 470 | 70 | 1,51,488 |
| Ahmedabad | 75,937 | 13,337 | 11,167 | 554 | 2,586 | 10 | 48,283 |
| Goa | 7,370 | 1,371 | 489 | 13 | 652 | - | 4,845 |
| Gwalior | 27,329 | 7,095 | 1,380 | 65 | 127 | 2 | 18,660 |
| Pune | 41,590 | 7,322 | 2,938 | 52 | 1,622 | 8 | 29,648 |
| Chhattisgarh | 6,910 | 998 | 256 | 1 | 27 | 1 | 5,627 |
| Kolkata | 1,77,464 | 41,137 | 851 | 657 | 5,578 | 4 | 1,29,237 |
| Cuttack | 16,989 | 5,075 | 582 | 63 | 161 | 1 | 11,107 |
| Patna | 16,917 | 2,299 | 1,248 | 41 | 3,402 | 7 | 9,920 |
| Shillong | 11,428 | 3,575 | 258 | 21 | 1,728 | 1 | 5,845 |
| Jharkhand | 7,802 | 984 | 645 | 12 | 796 | 2 | 5,363 |
| Chennai | 87,087 | 22,240 | 12,495 | 221 | 1,150 | 29 | 50,952 |
| Bangalore | 70,247 | 14,075 | 8,093 | 468 | 1,131 | 12 | 46,468 |
| Ernakulam | 34,777 | 9,822 | 2,313 | 308 | 75 | 6 | 22,253 |
| Hyderabad | 88,578 | 8,117 | 23,079 | 264 | 870 | 32 | 56,216 |
| Coimbatore | 19,696 | 3,990 | 3,364 | 42 | 449 | 10 | 11,841 |
| Pondicherry | 2,620 | 1,112 | 230 | 13 | 5 | - | 1,260 |
| Andaman | 23 | 8 | 12 | - | - | - | 3 |
| Total | 13,45,788 | 2,65,268 | 1,43,887 | 4,948 | 24,780 | 242 | 9,06,663 |

Notes:

^{1.} Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.

^{2.} AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.

Table 1.4: Authorised Capital-wise Distribution of Active Companies on the Registry as on $\mathbf{1}^{\text{st}}$ October, 2013

(AUC is in Rs.)

| | | | • | | | | | | UC IS IN R | <u>.</u> |
|-------|------------------|-----------|-----------|-----------|------------|---------|------------|---------|------------|----------|
| | | 0 to less | | | | 50 Lakh | | 5 Crore | | |
| | | than 1 | 1 Lakh to | 5 Lakh to | 10 lakh to | to 1 | 1 Crore to | to 10 | Above 10 | |
| SI.No | RoC | lakh | 5 lakh | 10 Lakh | 50 lakh | Crore | 5 Crore | Crore | Crore | Total |
| 1 | Delhi | 287 | 83,321 | 26,762 | 42,670 | 13,717 | 21,414 | 4,105 | 5,026 | 1,97,302 |
| 2 | Jaipur | 29 | 17,078 | 3,475 | 7,257 | 1,869 | 2,038 | 316 | 312 | 32,374 |
| 3 | Chandigarh | 30 | 8,082 | 2,402 | 5,243 | 1,807 | 2,822 | 497 | 513 | 21,396 |
| 4 | Kanpur | 64 | 15,359 | 7,584 | 9,034 | 2,596 | 3,165 | 497 | 492 | 38,791 |
| 5 | Jammu | 7 | 964 | 198 | 468 | 118 | 178 | 30 | 32 | 1,995 |
| 6 | Uttarakhand | 10 | 1,194 | 544 | 692 | 189 | 305 | 46 | 67 | 3,047 |
| 7 | Himachal Pradesh | 4 | 1,325 | 308 | 526 | 143 | 259 | 59 | 118 | 2,742 |
| 8 | Mumbai | 1,012 | 56,626 | 26,697 | 30,982 | 9,492 | 16,954 | 4,031 | 5,694 | 1,51,488 |
| 9 | Ahmedabad | 199 | 19,354 | 5,419 | 11,000 | 3,655 | 5,928 | 1,270 | 1,458 | 48,283 |
| 10 | Goa | 7 | 1,936 | 713 | 1,178 | 311 | 440 | 124 | 136 | 4,845 |
| 11 | Gwalior | 56 | 7,906 | 3,081 | 4,354 | 1,031 | 1,623 | 310 | 299 | 18,660 |
| 12 | Pune | 194 | 14,139 | 4,573 | 5,490 | 1,470 | 2,365 | 564 | 853 | 29,648 |
| 13 | Chhattisgarh | 5 | 1,184 | 884 | 1,932 | 613 | 745 | 126 | 138 | 5,627 |
| 14 | Kolkata | 270 | 33,825 | 20,432 | 42,024 | 11,762 | 16,679 | 2,272 | 1,973 | 1,29,237 |
| 15 | Cuttack | 38 | 1,360 | 1,569 | 5,583 | 825 | 1,294 | 200 | 238 | 11,107 |
| 16 | Patna | 37 | 2,392 | 2,897 | 3,054 | 626 | 754 | 95 | 65 | 9,920 |
| 17 | Shillong | 29 | 431 | 653 | 2,138 | 855 | 1,395 | 158 | 186 | 5,845 |
| 18 | Jharkhand | 22 | 997 | 1,125 | 1,889 | 441 | 716 | 104 | 69 | 5,363 |
| 19 | Chennai | 218 | 17,299 | 8,444 | 12,742 | 3,245 | 5,601 | 1,405 | 1,998 | 50,952 |
| 20 | Bangalore | 108 | 15,439 | 8,619 | 11,198 | 2,986 | 5,297 | 1,191 | 1,630 | 46,468 |
| 21 | Ernakulam | 61 | 8,409 | 3,729 | 5,575 | 1,452 | 2,170 | 394 | 463 | 22,253 |
| 22 | Hyderabad | 60 | 23,816 | 8,711 | 10,105 | 3,043 | 6,524 | 1,715 | 2,242 | 56,216 |
| 23 | Coimbatore | 32 | 2,557 | 2,440 | 3,104 | 1,076 | 1,825 | 407 | 400 | 11,841 |
| 24 | Pondicherry | 2 | 528 | 175 | 285 | 81 | 120 | 23 | 46 | 1,260 |
| 25 | Andaman | _ | _ | _ | 2 | 1 | _ | - | - | 3 |
| | Total | 2,781 | 3,35,521 | 1,41,434 | 2,18,525 | 63,404 | 1,00,611 | 19,939 | 24,448 | 9,06,663 |

Table 2.1: New Registration of Companies During September, 2013: State/UT-wise Distribution
(AUC is in Rs. Lakhs)

| | | Private | | Dii | blic | Total | | |
|-------|-------------------|---------|------------|--------|------------|--------|------------|--|
| | | FIII | ale | Pu | DIIC | 10 | | |
| | | | Authorised | | Authorised | | Authorised | |
| SI.No | State/UT | Number | Capital | Number | Capital | Number | Capital | |
| 1 | A&N Islands | 4 | 8 | 1 | 200 | 5 | 208 | |
| 2 | Andhra Pradesh | 498 | 4,064 | 14 | 199 | 512 | 4,263 | |
| 3 | Arunachal Pradesh | 1 | 500 | - | = | 1 | 500 | |
| 4 | Assam | 20 | 2,045 | 1 | 10 | 21 | 2,055 | |
| 5 | Bihar | 127 | 995 | 9 | 100 | 136 | 1,095 | |
| 6 | Chandigarh | 62 | 167 | - | - | 62 | 167 | |
| 7 | Chhattisgarh | 51 | 382 | 3 | 25 | 54 | 407 | |
| 8 | DN Haveli | 4 | 13 | - | - | 4 | 13 | |
| 9 | Daman & Diu | 1 | 1 | - | - | 1 | 1 | |
| 10 | Delhi | 1,372 | 9,480 | 29 | 52,515 | 1,401 | 61,995 | |
| 11 | Goa | 21 | 133 | - | - | 21 | 133 | |
| 12 | Gujarat | 342 | 17,790 | 7 | 22,030 | 349 | 39,820 | |
| 13 | Haryana | 304 | 1,828 | 3 | 510 | 307 | 2,338 | |
| 14 | Himachal Pradesh | 29 | 244 | 1 | 5 | 30 | 249 | |
| 15 | Jammu & Kashmir | 31 | 1,642 | - | - | 31 | 1,642 | |
| 16 | Jharkhand | 73 | 552 | 12 | 1,80,100 | 85 | 1,80,652 | |
| 17 | Karnataka | 421 | 4,875 | 2 | 15 | 423 | 4,890 | |
| 18 | Kerala | 206 | 1,389 | 6 | 5,055 | 212 | 6,444 | |
| 19 | Madhya Pradesh | 162 | 594 | 3 | 20 | 165 | 614 | |
| 20 | Maharashtra | 1,249 | 16,443 | 20 | 1,427 | 1,269 | 17,870 | |
| 21 | Manipur | 3 | 331 | - | - | 3 | 331 | |
| 22 | Meghalaya | 4 | 107 | 1 | 5 | 5 | 112 | |
| 23 | Nagaland | 3 | 106 | - | - | 3 | 106 | |
| 24 | Orissa | 105 | 1,526 | 2 | 10 | 107 | 1,536 | |
| 25 | Pondicherry | 3 | 7 | - | - | 3 | 7 | |
| 26 | Punjab | 80 | 1,876 | 6 | 30 | 86 | 1,906 | |
| 27 | Rajasthan | 319 | 1,439 | 6 | 4,00,027 | 325 | 4,01,466 | |
| 28 | Tamil Nadu | 469 | 8,428 | 8 | 1,370 | 477 | 9,798 | |
| 29 | Tripura | 1 | 1 | - | - | 1 | 1 | |
| 30 | Uttar Pradesh | 533 | 2,578 | 29 | 635 | 562 | 3,213 | |
| 31 | Uttarakhand | 24 | 808 | 1 | 5 | 25 | 813 | |
| 32 | West Bengal | 706 | 5,536 | 106 | 1,350 | 812 | 6,886 | |
| | Total | 7,228 | 85,885 | 270 | 6,65,643 | 7,498 | 7,51,528 | |

Table 2.2: New Registration of Companies During September, 2013: Economic Activity-wise Distribution

(AUC is in Rs. Lakhs)

| | | Priv | /ate | Pu | blic | Total | |
|-----|---------------------------------------|--------|------------|--------|------------|--------|------------|
| SI. | | | Authorised | | Authorised | | Authorised |
| No | Economic Activity | Number | Capital | Number | Capital | Number | Capital |
| I | Agriculture and allied activities | 191 | 1,854 | 19 | 1,245 | 210 | 3,099 |
| II | Industry | 1,997 | 46,808 | 50 | 6,58,386 | 2,047 | 7,05,194 |
| 1 | Mining and quarrying | 61 | 600 | 3 | 50,010 | 64 | 50,610 |
| 2 | Manufacturing | 1,081 | 29,346 | 23 | 4,06,015 | 1,104 | 4,35,361 |
| 3 | Electricity, gas and water supply | 124 | 760 | 7 | 2,02,020 | 131 | 2,02,780 |
| 4 | Construction | 731 | 16,103 | 17 | 341 | 748 | 16,444 |
| Ш | Services | 5,040 | 37,223 | 201 | 6,012 | 5,241 | 43,235 |
| 1 | Wholesale and retail trade | 662 | 5,141 | 29 | 185 | 691 | 5,326 |
| 2 | Hotels and restaurants | 133 | 1,811 | | - | 133 | 1,811 |
| 3 | Transport and storage | 193 | 1,555 | 3 | 15 | 196 | 1,570 |
| 4 | Post and telecommunications | 27 | 55 | | - | 27 | 55 |
| 5 | Finance | 165 | 3,362 | 37 | 2,170 | 202 | 5,532 |
| 6 | Real estate and renting | 884 | 4,392 | 33 | 917 | 917 | 5,309 |
| 7 | Business services | 2,395 | 17,563 | 84 | 2,140 | 2,479 | 19,703 |
| 8 | Community, personal & Social Services | 581 | 3,344 | 15 | 585 | 596 | 3,929 |
| | Total | 7,228 | 85,885 | 270 | 6,65,643 | 7,498 | 7,51,528 |

Table 2.3: Manufacturing Companies Registered During September, 2013

(AUC is in Rs. Lakhs)

| | (AUC IS IN RS. LAKNS) | | | | | | |
|--------|-----------------------------------|--------|------------|--------|------------|--------|------------|
| | | Pri | vate | Pı | ıblic | Total | |
| | | | Authorised | | Authorised | | Authorised |
| SI. No | Manufacturing | Number | Capital | Number | Capital | Number | Capital |
| 1 | Food products (15) | 219 | 6,207 | 5 | 5,115 | 224 | 11,322 |
| 2 | Tobocco products (16) | 2 | 2 | | - | 2 | 2 |
| 3 | Textiles (17) | 87 | 1,363 | 3 | 505 | 90 | 1,868 |
| 4 | Wearing apparel (18) | 46 | 640 | 1 | 100 | 47 | 740 |
| 5 | Leather (19) | 15 | 293 | 1 | 10 | 16 | 303 |
| | Wood & wood products except | | | | | | |
| 6 | furniture (20) | 7 | 729 | | - | 7 | 729 |
| 7 | Paper products (21) | 12 | 139 | 1 | 5 | 13 | 144 |
| 8 | Publishing & Printing (22) | 59 | 124 | 1 | 200 | 60 | 324 |
| | Coke, refined petroleum and | | | | | | |
| 9 | nuclear fuel (23) | 5 | 312 | 2 | 4,00,005 | 7 | 4,00,317 |
| 10 | Chemical products (24) | 162 | 1,309 | 2 | 30 | 164 | 1,339 |
| 11 | Rubber and plastics products (25) | 44 | 783 | | - | 44 | 783 |
| 12 | Non-metallic products (26) | 25 | 162 | 2 | 10 | 27 | 172 |
| 13 | Basic metals (27) | 48 | 1,536 | 2 | 15 | 50 | 1,551 |
| 14 | Fabricated metal products (28) | 42 | 9,502 | 1 | 10 | 43 | 9,512 |
| 15 | Machinery and equipments (29) | 131 | 2,670 | | - | 131 | 2,670 |
| | Office, accounting and | | | | | | |
| 16 | computing machinery (30) | 1 | 1 | | - | 1 | 1 |
| 17 | Electical machinery (31) | 65 | 585 | | - | 65 | 585 |
| 18 | Communication equipments (32) | 15 | 62 | 1 | 5 | 16 | 67 |
| | Medical, precision and optical | | | | | | |
| 19 | instruments (33) | 21 | 71 | | - | 21 | 71 |
| 20 | Motor vehicles & trailers (34) | 10 | 256 | | - | 10 | 256 |
| 21 | Other transport equipment (35) | 2 | 16 | | - | 2 | 16 |
| 22 | Furniture (36) | 54 | 2,558 | 1 | 5 | 55 | 2,563 |
| 23 | Recycling (37) | 9 | 27 | | - | 9 | 27 |
| | Total Manufacturing | 1,081 | 29,346 | 23 | 4,06,015 | 1,104 | 4,35,361 |

Note: 1. Figures in parenthesis indicate NIC-2004 Classification Code at 2-digit level.

Table 2.4: Details of Government Companies Incorporated During September, 2013.

(AUC & PUC in Rs. Lakhs)

| | (ACC & FOCH NO. ECKNO) | | | | | |
|--------|---|-----------|--|-----------|------------|--|
| SI No | Commons Name | Ctata | Activity Description | | Authorised | |
| 31 110 | Company Name | State | Activity Description | Ownership | Capital | |
| 1 | Oil India International Limited | Delhi | Mining & Quarrying | CPSU | 50,000 | |
| 2 | Ballabhgarh-GN Transmission Company Limited | Delhi | Business Services | CPSU | 5 | |
| 3 | Tanda Transmission Company Limited | Delhi | Business Services | CPSU | 5 | |
| 4 | HPCL Rajasthan Refinery Limited | Rajasthan | Manufacturing of Metals & Chemicals products | SLPE | 4,00,000 | |
| 5 | Vadodara Gas Limited | Gujarat | Electricity, Gas & Water companies | SLPE | 21,500 | |
| 6 | Jharkhand Urja Vikas Nigam Limited | Jharkhand | Electricity, Gas & Water companies | CPSU | 1,80,000 | |

^{2.} AUC is Authorised Capital

Table 2.5: State/UT-wise Total Number of LLPs Registered During September, 2013 (AUC is in Rs. Lakhs)

| | | I AU | l is in Ks. Lakni |
|-------|--------------------|--------|-------------------|
| | | | Authorised |
| SI.No | State | Number | Capital |
| 1 | Andhra Pradesh | 20 | 667 |
| 2 | Assam | 1 | 250 |
| 3 | Bihar | 3 | 56 |
| 4 | Chandigarh | 1 | 0 |
| 5 | Chhattisgarh | 3 | 6 |
| 6 | Dadar Nagar Haveli | 1 | 5 |
| 7 | Delhi | 64 | 507 |
| 8 | Goa | 3 | 3 |
| 9 | Gujarat | 10 | 21 |
| 10 | Haryana | 14 | 25 |
| 11 | Karnataka | 57 | 127 |
| 12 | Kerala | 23 | 1,122 |
| 13 | Madhya Pradesh | 5 | 14 |
| 14 | Maharashtra | 234 | 1,499 |
| 15 | Orissa | 3 | 12 |
| 16 | Pondicherry | 2 | 26 |
| 17 | Punjab | 4 | 22 |
| 18 | Rajasthan | 10 | 5,034 |
| 19 | Tamil Nadu | 24 | 183 |
| 20 | Uttar Pradesh | 17 | 541 |
| 21 | Uttarakhand | 1 | 200 |
| 22 | West Bengal | 24 | 1,468 |
| | Total | 524 | 11,787 |

Note: AUC is Authorised Capital

Table 2.6: Economic Activity-wise Distribution of LLPs Registered During September, 2013 (AUC is in Rs. Lakhs)

| | | - | Authorised |
|-------|---------------------------------------|--------|------------|
| SI.No | Economic Activity | Number | Capital |
| 1 | Business Services | 206 | 1,152 |
| 2 | Community, personal & Social Services | 50 | 338 |
| 3 | Construction | 69 | 1,095 |
| 4 | Electricity, Gas & Water companies | 2 | 11 |
| 5 | Finance | 7 | 15 |
| 6 | Manufacturing | 64 | 1,373 |
| 7 | Mining & Quarrying | 4 | 5,007 |
| 8 | Real Estate and Renting | 62 | 751 |
| 9 | Trading | 45 | 1,979 |
| 10 | Transport, storage and Communications | 10 | 36 |
| 11 | Unclassifed | 5 | 31 |
| | Total | 524 | 11,787 |

Table 2.7: State/UT-wise Registered of Foreign Companies During September, 2013

| Sl.No | State | Number of companies registered |
|-------|----------------|--------------------------------|
| 1 | Andhra Pradesh | 1 |
| 2 | Delhi | 6 |
| 3 | Gujarat | 2 |
| 4 | Haryana | 6 |
| 5 | Maharashtra | 5 |
| 6 | Tamil Nadu | 2 |
| | Total | 22 |

Table 2.8: Economic Activity-wise Distribution of Foreign Companies Registered During September, 2013

| SI.No | Economic Activity | Number of companies registered |
|-------|---------------------------------------|--------------------------------|
| 1 | Business Services | 9 |
| 2 | Community, personal & Social Services | 4 |
| 3 | Construction | 2 |
| 4 | Electricity, Gas & Water companies | 1 |
| 5 | Manufacturing | 1 |
| 6 | Mining & Quarrying | 5 |
| | Total | 22 |